

Central Administrative Tribunal
Principal Bench

O.A. No. 3190 of 2001

New Delhi, dated this the 27th November, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Rattan Singh (Retd. Subedar),
S/o late Shri Roop Chand,
Working as Staff Nurse (Male) ESI Hospital,
New Delhi-110015.
R/o RZ 212 'A', Shiv Block,
Raghu Nagar, Pankha Road,
New Delhi-110045. .. Applicant

(None appeared)

Versus

1. Director General,
ESI Corporation,
Panchdeep Bhawan,
Kotla Road,
New Delhi-110002.
2. Medical Superintendent,
ESI Hospital,
Basai Dara Pur,
New Delhi-110015. .. Respondents

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

None appeared on behalf of applicants even on the second call when the case was called out. *a/s/o*
Applicant is arguing this case in person. We note that the office objections have not been removed as yet. The O.A. is dismissed in limine.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

'gk'

S.R. Adige
(S.R. Adige)
Vice Chairman (A)